

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2574/2014

New Delhi this the 30th day of July, 2019

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Nipun Kumar, Age – 33 years, (CRA in DMRC),
S/o Sh. Rishipal Singh,
B-14, Police Colony,
Bhajanpura, Delhi – 53.

... Applicant

(By Advocate: None)

Versus

1. Delhi Metro Rail Corporation Ltd.
Through : The Managing Director,
Through : The Managing Director,
D.M.R.C., Metro Bhawan, 13 Fire Brigade Lane,
Barakhamba Road, New Delhi – 110001.
2. The General Manager (Operations),
Delhi Metro Rail Corporation Limited,
4th Floor, Metro Bhawan,
Fire Brigade Lane,
Barakhamba Road,
New Delhi- 110 001.
3. The Dy. General Manager (Operations-I),
Delhi Metro Rail Corporation Limited,
Metro Bhawan, Barakhamba Road,
New Delhi – 110001.

... Respondents

(By Advocate : Mr. V. S. R. Krishna, Mr. Iqbal Khan, Law Officer (DMRC).

ORDER (ORAL)**Mr. R.N. Singh, Member (J)**

There is none for the applicant. On behalf of respondents Mr. V. S. R. Krishna, learned counsel and Mr. Iqbal Khan, Law Officer (DMRC) are present.

2. There was no representation on behalf of the applicant even on the last date of hearing i.e. 08.05.2019. Before that, on 03.04.2019, the applicant appeared in person and last opportunity was granted to the applicant at his request.
3. In view of the aforesaid, it appears that the applicant is not serious in pursuing the matter. Accordingly, the OA is dismissed for non-prosecution. There shall be no order as to costs.

**(R.N. Singh)
Member (J)**

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**(Pradeep Kumar)
Member (A)**